NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.1656/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE PARTIES:

GAC Logistics Pvt. Ltd.

V/s.

Green Vega Export Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Francisco D'Souya Adv. for Respondent Desuya
2. La Dalta Adv. for Pulitimer Doubla

ORDER CP 1656/I&BC/NCLT/MB/MAH/2017

- 1. The Learned representatives of both the sides are present.
- 2. The admitted position is that petition has been filed. Reply, if any, is to be filed on or before 22.01.2018.
- 3. Thereafter, rejoinder if any, to be filed on 30.01.2018 to be circulated to beth the sides.
 - 4. Matter is adjourned to **02.02.2018**.

Sd/-- ;

Sd/-

M.K. SHRAWAT

Member (Judicial)

BHASKARA PANTULA MOHAN

Member (Judicial)
Date: 09.01.2018

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